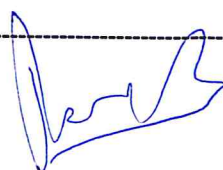


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.57/ BB/ 2017	-	For hearing	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAVIC.S. 7259019476	UNITED BREWERIES LTD	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Heard Counsel for Petitioner. For continuation list it on 22/11/2017.


Member (T)


Member (J)